

Name of Corporate Debtor : PIVALI TRADING COMPANY PRIVATE LIMITED
Date of commencement of CIRP: 09.06.2025

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 3rd July, 2026

For any query related to claims, please contact on e-mail id: cirp.pivalitrading@gmail.com

List of operational creditors Operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of Claim received		Amount of Claims Admitted	Nature of Claim	Whether related party	% of voting share in COC, if applicable	Amount of Contingent claims	Amount of any mutual dues, that may be set off	Amount of Claims under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount Claimed									
1	Agroweb Online Private Limited	24.06.2025	8,72,000	8,72,000.00	Unsecured	No	0.00	0.00	0.00	0.00	0.00	NIL
2	Lucas Meyer Industries Private Limited	24.06.2025	5,78,55,516	5,78,55,516.00	Unsecured	No	0.00	0.00	0.00	0.00	0.00	NIL
Total			5,87,27,516.00	5,87,27,516.00			0	0.00	0.00	0.00	0.00	

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